

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 122 OF 2024**

IN THE MATTER OF

MANOJ KUMAR

.... APPLICANT

VERSUS

SHUBH CHEMICALS & ORGANOSYS & ORS

.... RESPONDENTS

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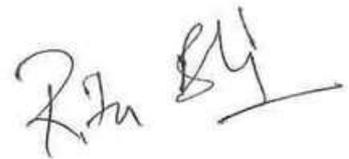
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Respondent

THROUGH


RITU BHARDWAJ

Advocate
Office- F-13, Ground Floor
Jangpura Extension,
New Delhi-110014

Date: 01.04.2024

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
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**REPLY ON BEHALF OF THE RESPONDENT NO. 1 IN
COMPLIANCE OF ORDER DATED 07.02.2024**

MOST RESPECTFULLY SHOWETH:

1. That it is most respectfully submitted that this reply is filed by respondent no. 1 Shubh Chemicals & Organosys & Ors in compliance of the order date 07.02.2023 which states as-

*“Notice of the application
be issued to the respondents no. 1 to 4 requiring them to file
reply/response to the same within one month by email*

judicial-ngt@gov.in in preferably in form of searchable PDF/OCR supported PDF and not in form of image PDF.”

2. That the M/s Shubh Chemical & Organosys Pvt. Ltd. is Sulphuric Acid manufacturing plant. The company was incorporated on 16.10.2020 with objective to setup manufacturing facilities for industrial chemicals. It has an annual capacity of 45,000 MT per year.
3. That it is hereby stated that the sulfuric acid is in the production of Fertilizers, in the manufacture of chemicals, e.g., in making Hydrochloric Acid, Nitric, Synthetic Detergents, Dyes and Pigments, Explosives and Drugs. It is used in petroleum refining and refinery. Sulfuric acid is used in processing metals and Seed Process Plants. Rayon is made with the help of Sulfuric Acid. It serves as the electrolyte in the lead-acid storage battery common vehicles.
4. That it is respectfully submitted that Uttar Pradesh Pollution Control Board granted Consent to Establish (CTE) dated 22.02.2021 to the respondent plant under the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended and AIR (Prevention and Control of Pollution) Act, 1981 as amended. A true copy of the Consent to Establish (CTE) dated 22.02.2021 is annexed herein as **Annexure R1**.

5. That it is respectfully submitted that the UPPPCB granted respondent no. 1 the Consent to Operate, and Authorization dated 06.05.2022 to respondent no. 1 for the period of 06.05.2022 till 31.12.2024 for manufacturing of Sulphuric acid (98%) 125MT/Day. A true copy of the Consent to Operate and Authorization is annexed herein as **Annexure R2**.
6. That it is respectfully submitted that the respondent no. 1 has duly obtained No objection certificate no. NOC049708 for abstraction of ground water from the Ground Water Department, Namami Gange & Rural Water Supply Department, Ministry of Jal Shakti, Gov. of Uttar Pradesh under section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019, which is valid upto 03.03.2026.
- The ground water extraction is used for diluting the raw material in the factory.
- A true copy of the Ground Water extraction NOC is annexed herein as **ANNEXURE R3**.
7. That it is respectfully submitted that respondent plant has received the Fire Safety Certificate (No objection Certificate) dated 12.05.2022, issued for 3 years. The Fire safety arrangement have been duly installed in the plant as per the

rules and standards. A true copy of Fire Safety Certificate dated 12.05.2022 is annexed herein **Annexure R4**.

8. That it is respectfully submitted that the land on which plant is located was declared a non-agricultural land under section 8-80 (1) Of Uttar Pradesh Revenue Code, 2006 via an order dated 17.11.2021 passed by SDM, tehsil Jansath, Saharanpur, Muzaffarnagar, U.P in case no. **8408 /2021** titled as **Shubh Chemicals & Organosys & Ors , Vs. State of Uttar Pradesh.** A true copy of order dated 17.11.2021 passed by SDM, tehsil Jansath, Saharanpur, Muzaffarnagar, U.P in case no. **8408 /2021** is annexed herein as **Annexure R5**.

9. That it is respectfully submitted that respondent no.1 entered into MOA with Sheetla Waste Management Project on 22.02.2024 to lift, transport, treat, store, dispose off the hazardous waste to be generated in future at their plant.

It is respectfully stated that till date there has been no hazardous waste generation at the plant in these five years. The waste will be generated whenever the plant will be closed. So, the disposal of hazardous waste will be taken care by this agency, whenever the factory will closed.

M/s Sheetla Management project in duly registered with UPPCB having its common hazardous waste treatment, storage and

disposal facility. M/s Sheetla Waste Management Project company is authorized under Environment Protection Act, 1986, the Hazardous Waste & Other Waste (Management & Transboundary Movement) Rules, 2016.

A true copy of MoA Dated 22.02.2024 is annexed herein as **Annexure R6**. A true copy of Membership Certificate issued to Respondent no. 1 by M/s Sheetla Waste Management Project company valid till 21.02.2029 as annexure **Annexure R7**.

10. That the respondent plant is fully automated. Their factory is based on Maharashtra model which is a fully automated process. So, once the raw material Sulphur and water is put in, the product Sulphuric acid comes out. There is no intervention or interaction in the whole process of manufacturing of Sulphuric acid at any point of time. Hence, the possibility of leakage of any gaseous element is zero.

A true copy of photographs displaying start point and end point in the zero-intervention manufacturing process of the respondent factory is annexed herein as **Annexure R8**.

11. That the respondent no.1 for the operation of the plant has duly installed the STP and ETP for treatment of domestic and industrial treatment effluent. The treatment facility of the daily effluent discharge at plant is as follows-

Kind of Effluent	Quantity(KLD)	Treatment Facility and Discharge Point
Domestic	2.0 KLD	Septic Tank
Industrial	3.0 KLD	Effluent Treatment Plant (ETP)

12. That it is respectfully submitted that the treated effluent meets the general and specific standards as prescribed under Environment (Protection) Rules, 1986 and is recycled and is used within the premises for gardening etc. No treated effluent is discharged outside the factory premises.
13. That it is respectfully stated any type of dust does not evolve during the operation of plant. Regular testing of exhaust gases from stack is conducted & record is maintained.
14. That it is stated that there is no possibility of leakage even when the time plant shuts down. It is stated here that the plant **production date is 09.06.2022**. The shutdown in every sulphuric acid manufacturing plant comes after every **5** years. Hence, no

leakage happened as the respondent plant was never shutdown. Also, the plant is a continuous running plant and never stops.

15. That it is respectfully stated that no poisonous gas has ever been released from the respondent factory. Since, there was no actual incidence of gas leakage at the factory. Therefore, it is respectfully stated that no crops have been damaged in the surrounding fields. A True copy of the photographs showing undamaged crops in surrounding fields is annexed herein as **Annexure R9**.

16. That it submitted that the Sulphuric Acid is stored in Mild steel tanks and shipment is also done Mild Steel Tankers. The plant has two no.s of storage tanks for storing sulphuric acid. These are refurbished before taking into use. Dyke wall (as per requirement) is also there in storage area & Tanks are kept in side dyke wall. A true copy of photographs of Mild steel tankers are annexed herein as **Annexure R10**.

17. The respondent no. 1 has undertaken various steps and adopted the best model-based process to keep the air, noise and gas pollution at the zero level. Manufacturing process does not involve any hazardous reaction or any leakage of gaseous substance.

The factory has adopted the following system:

- A. The DCDA Process- The double Conversion Double Absorption brings the emission at zero level. For that equipments like Hot heat exchanger, Cold heat exchanger, Absorption tower, P.A tank and circulation pump, Additional air cooler are there in the plant.
- B. Mist eliminators - such as candles and mesh pad.
- C. Gas Scrubbing System – the gas scrubbing system is used for scrubbing the tail gases evolved in the entire manufacturing process.
- D. SO₂ monitoring system- a portable device to check So₂ in the field/designated points to monitor SO₂ in the air.
- E. Tripping of Circulation pumps/blower- SO₃ is absorbed in the sulphuric acid in the absorption tower. An electric system is provided to stop the blower and hence the plant when SO₂ emission exceeds the set point.

The equipment used at the factory for manufacturing of sulphuric acid are Sulphur melting section, Sulphur furnace, Gas filter, Hot and cold heat exchangers, Waste heat recovery

system, Air drying tower , inter pass absorption tower, Final absorption tower, Acid pump tank, Acid cooling section, Scrubbing system, Scrubbing system, Stack, Air blower, Pumps, Water treatment, Insulation, Cooling tower, Electricals, Startup heating system, Acid storage tanks.

18. That it is respectfully submitted the by product in the Sulphuric acid plant is power and steam. the respondent plant is a clean energy plant and the byproduct Steam is utilised in generating electric power. The plant is a zero-discharge plant.

That there is no requirement of fuel in the plant for any purpose. Therefore, respondent no. 1 does not use any kind of restricted fuel at the plant.

19. That it is respectfully stated that all the machines and systems at the respondent plant are regularly maintained and kept functional. Regular cleaning & maintenance of P.C equipment is done & operational record is maintained. Periodical testing of acid storage tank is done, and records are maintained. Therefore, there is no possibility of leakage at the respondent factory. A true copy of the Maintenance Checkup log sheet of the respondent factory is annexed herein as **Annexure R11.**

20. That it is respectfully submitted that the applicant, before the SDM, tehsil Jansath, Saharanpur, Muzaffarnagar, U.P has admitted and given in writing that there was no damage to the crops in surrounding fields. Also, the applicant neither is a farmer nor owns any agricultural land in the surrounding to the respondent factory.
21. That it respectfully stated that there is no incidence of leakage from the respondent factory. The applicant has maliciously filed the present application against the respondent factory with ulterior motives.
22. That the respondent plant fully comply with the provisions of Water (Prevention and Control of Pollution) Act, AIR (Prevention and Control of Pollution) Act, 1981 and all other applicable rules notified under Environment Protection Act, 1986.
23. That its respectfully stated and declared that false and frivolous averments have been made by the applicant in the application. It is pertinent to dispose the present application in the interest of justice at a threshold.

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

1. Dispose off the application as the applicant is facetiously creating controversy against the respondent factory which running in compliance to all the norms possible and the applicant trying to misuse the platform of this Hon'ble court in the grab of environment protection.
2. Pass any such other order as may deem fit.

Respondent

THROUGH



RITU BHARDWAJ

Advocate

Office- F-13, Ground Floor

Jangpura Extension,

New Delhi-110014

Date: 01.04.2024

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
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.... RESPONDENTS

AFFIDAVIT

Affidavit of Sh. Anshul Kalra aged about 38 years, s/o Sh. Vinod Kalra, presently posted as, Director having an office at 175/4, Sangam Vihar, Jansath Road, Muzaffarnagar (U.P). **Presently at New Delhi**

1. That I am stating the above and well conversant with the facts of the present case and as such competent to swear his affidavit before this tribunal.
2. That the accompanying reply has been drafted by our counsel upon my Instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived based on my subordinate staff and nothing material has been concealed therefrom.





[Signature]
 DEPONENT

VERIFICATION:-

Verified at New Delhi on this **01 APR 2024** day of **APR 2024**, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed therefrom.

[Signature]
 DEPONENT

[Signature]
 I identified the deponent who has signed in my presence

01 APR 2024
ATTESTED
NOTARY PUBLIC
(INDIA)
 Presently at New Delhi



UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :12/02/2021 To 11/02/2026

Ref No. -
 114836/UPPCB/MuzaffarNagar(UPPCBRO)/CTE/MUZAFFARNAG
 AR/2020

Dated:- 22/02/2021

To ,

Shri ANSHUL KALRA
 M/s SHUBH CHEMICAL AND ORGANOSYS PVT LTD
 Khasra No. 1161/2.0710, dhansri village, Jansath, Muzaffarnagar,MUZAFFAR NAGAR,251314
 MUZAFFARNAGAR

Sub : Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 10582822 dated - 23/12/2020. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Sulphur Powder	Metric Tonnes/Day	42
LDO Oil	Kilo Liters/Day	15
Vanadium Pentoxide	Kilo Liters/Day	27
Sodium Hydroxide 48%	Metric Tonnes/Day	10
Sulphuric Acid	Metric Tonnes/Day	300

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
Sulphuric Acid 98% (MT/Day)	125

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
Sodium Sulphate / Sodium bi Sulphate	Metric Tonnes/Month	15	15

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)
Ground Water (within premises)	TUBE WELL	180.0

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)
Domestic	10.0
Industrial	170.0

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use
Diesel	4.25	to heat the system for sulphur melting

5. For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 11/02/2026 to the Board.
4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

Specific Conditions:

1. This Consent is valid for the Establishment of unit only. The unit production capacity is Sulphuric Acid (98%)-125 MT/Day. In case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.
2. Industry shall comply the provisions of EP Act, 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended.
3. Industry shall dispose the hazardous waste through authorized recyclers/TSDF.
4. Industry shall install Neutralization Pit for treatment of effluent generated from scrubbing process and other process. This CTE is valid for 5 KLD treated effluent from ETP for irrigation use only.
5. Industry shall comply the order passed by Hon'ble NGT time to time.
6. Industry shall install Sulphur Trioxide Absorption Unit with Alkali Scrubber and 30 meter stack and 55 KVA DG Set with proper stack height as per norms.
7. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.
8. This Consent to Establish (CTE) order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.
9. Industry shall provide the NOC of UPGWD for extracting ground water within 03 month.
10. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.
11. Industry shall not use furnace oil/pet coke as a fuel.
12. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
13. The industry shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
14. Industry shall submit Onsite Disaster Management Plan within 6 month to the Board approved from the competent authority.
15. Industry shall not start production without prior consent of the board.
16. No industrial effluent shall be discharge outside the factory premises. The treated effluent 5 KLD shall be used for irrigation inside the factory premises.
17. A Bank Guarantee of Rs. 2,00,000/- (Rs. Two Lakh Only) shall be submitted within 15 days including the conditions mentioned at serial no. 1 to 16 which will be valid for two year otherwise this consent to establish shall be deemed to be withdrawn.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 22/03/2021 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

Nishi Kumar Chauhan
Digitally signed by Nishi Kumar
Chauhan
Date: 2021.02.22 10:54:56 +05'30'

**Chief Environmental Officer,
Circle-3**

Dated:- 22/02/2021

Copy To -

Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan
Digitally signed by Nishi Kumar Chauhan
Date: 2021.02.22 10:55:07 +05'30'

**Chief Environmental Officer,
Circle-3**



Uttar Pradesh Pollution Control Board

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

154496/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAGAR/2022 Date: 06/05/2022

To,

M/s

SHUBH CHEMICAL AND ORGANOSYS PVT LTD

Vill Dhansri Tehsil Jansath Muzaffarnagar UP, MUZAFFAR NAGAR, 251314

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

Consent No-15855620 Date-06/05/2022

CCA is hereby granted to **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** located at **Vill Dhansri Tehsil Jansath Muzaffarnagar UP, MUZAFFAR NAGAR, 251314**, subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** granted for the period from **06/05/2022 to 31/12/2024** and valid for manufacturing of following products with **Capital Investment/Net Assets Values 1875.00 Lakhs**

S No	Product	Quantity	Unit
1	Sulphuric Acid (98%) -125 MT/Day	125	Metric Tonnes/Day

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility and discharge point
Domestic	2.0 KLD	Septic Tank
Industrial	3.0 KLD	ETP

(ii) **Trade Effluent Treatment and Disposal** :-The applicant shall operate **Effluent Treatment Plant** consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.05.12 16:08:34 +05'30'

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	COD	AS PER E(P) RULES, 1986
4	TOTAL SOLIDS	AS PER E(P) RULES, 1986
5	DISSOLVED SOLIDS	AS PER E(P) RULES, 1986

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards.

S No.	Parameters	Standards
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3. Conditions under Air Act :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	STACK FOR SULPHUR TRIOXIDE, ABSORPTION UNIT	HEAT	01	Particulate Matter	50 METER STACK HEIGHT FROM GROUND LEVEL
2	1 X 55 KVA DG SET	DIE	01	Sulphur Dioxide	AS PER E(P) RULES, 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	AS PER E(P) RULES, 1986
2	01	Sulphur Dioxide	AS PER E(P) RULES, 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

dispatched immediately

ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

(iii) The unit will not use any type of restricted fuel.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

6. Compulsory documents to be submitted by the Industry/Unit :-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

10. In compliance to the G.O dated 1011/81-7-2021-09 (Writ)/2016 dt.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent shall be revoked by the Board.

11. The industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO shall be revoked.

RAKESH KUMAR TYAGI
Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.05.12 16:09:31 +05'30'

Chief Environmental Officer (Circle 3)

Copy to:

Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.05.12 16:09:31 +05'30'

Chief Environmental Officer (Circle 3)

Annexure

Specific Conditions

- 1- This CTO is valid for production Sulphuric Acid (98%)-125 MT/Day by using Sulphur Powder- 42 MT/Day and Vanadium Pentoxide (Catalyst) as raw material.
- 2- The industry will comply the condition of NOC issued to unit by SGWD for abstraction of Ground Water.
- 3- The Unit shall submit Bank guarantee of Rs. 1,00,000/- for establishment of Miyawaki Forest as per the GO No. 1011/81-7-2021-09(writ)/2016, dated-13.10.2021 of Department of Environment, Forest and Climate Change within a month from the date of issue of this order with the proposal for proposed plantation.
- 4- Unit must installed STP for treatment of domestic effluent and submit compliance in the Board within a Month.
- 5- The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
- 6- The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.
- 7- Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
- 8- The unit shall submit the audited balance sheet for the current year and the details of fees deposited during last three years within a month.
- 9- Industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
- 10- Industry shall comply with various provisions of Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
- 11- If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.
- 12- Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
- 13- The discharge norms must confirm as per the notification no G.S.R. 35 (E) dated: 15.01.2016 of MoEF&CC.
- 14- Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
- 15- No treated effluent shall be discharge outside the factory premises.
- 16- Industry shall submit Onsite Disaster Management Plan within 6 month to the Board approved from the competent authority.
- 17- Unit shall ensure the installation and connectivity of the installed online effluent monitoring system to the servers of CPCB and UPPCB.
- 18- Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
- 19- Unit shall submit treated effluent monitoring report of ground water quality of premises as well as of the irrigated area done by MoEF & CC/UPPCB approved laboratory in every 3 months.
- 20- This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.
- 21- The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of

treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.

22- The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.

23- This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.

24- Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.

25- Unit shall abide by directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas.

26- Unit shall submit emission monitoring report of the stack of air polluting sources and ambient air monitoring of the premises done by MoEF&CC and UPPCB approved laboratory within 01 Month.

27- The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

28- Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

29- The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

30- Industry shall submit emission monitoring reports of all stacks and ambient air quality from MOEF&CC/UPPCB accredited Laboratory on quarterly basis to the Board.

31- In compliance with the Hon'ble Supreme Court order passed in W.P. (civil) No. 13029/1985 M.C. Mehta Vs. Union of India and ors. the use of Pet coke and furnace oil is prohibited.

32- Unit shall ensure the installation and connectivity of Online Emission Monitoring System at the stack of air polluting sources and ensure the connectivity with the servers of CPCB and UPPCB.

33- The industry shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

General Conditions:-

The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.

1. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

2. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

3. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

4. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

5. The industry shall provide uninterrupted entry to the STPs/ETPs inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.

6. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

7. Whenever due to any accident or other unforeseen act.or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected

to it shall be stopped with immediate effect.

8. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.

10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point

11. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

12. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.

13. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.

14. It is the duty of the authorized person to take prior permission of the Board to close down the facility.

15. The authorization is valid for temporary storage of Hazardous Waste within premises only.

16. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises

17. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.

18. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.

19. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.

20. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.

21. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.

22. The storage area should be fenced properly and Sign/Notice Board indicating "½ Danger ½" and "½ Hazardous ½" shall be displayed at appropriate position both in Hindi and English.

23. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.

24. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

RAKESH KUMAR TYAGI
Digitally signed by RAKESH KUMAR
TYAGI
Date: 2022.05.12 16:09:55 +05'30'

Chief Environmental Officer (Circle 3)



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC049708

VALID UP TO : 03/03/2026

Name of the Applicant	ANSHUL KALRA	Son of/पुत्र	VINOD KALRA
Address of the Applicant:	175/4		
Company Name:	SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED	Company Address	KHASARA NO. 1161/2.0710 DHANSRI JANSATH MUZAFARNGR
Serial No. of Application Form	MZFN1220NIN0007	Date of Submission	30/12/2020
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	JANSATH
Plot No.	KHASARA NO. 1161/2.0710		
Municipality/Corporation	DHANSRI VILLAGE JANSATH MUZAFFARNAGAR	Ward No.	N/A
Holding No.			N/A
Rate of Withdrawal (m ³ /hr.)	36.00	Date of Energization (In Case of Electric Pump)	24/12/2020

Particulars of the Proposed Well and Pumping Device:

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	7.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	36.00	Maximum Allowable Running Hours Per Day:	5.00
Maximum Allowable Annual Extraction of Ground Water:			65700

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.

- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- Any other condition imposed by the concerned Authority.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors

- and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

This certificate is electronically generated and does not require digital signature

प्रारूप-छ (संलग्नक-6)
अग्नि सुरक्षा प्रमाणपत्र (पूर्णता (कम्प्लीशन) अनापत्ति प्रमाणपत्र)

यूआईडी संख्या: UPFS/2021/30618/MZN/MUZAFFARNAGAR/278/JD

दिनांक: 12-05-2022

प्रमाणित किया जाता है कि मैसर्स **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** (भवन/प्रतिष्ठान का नाम) पता **1161, VILLAGE-DHANSRI, MUZAFFARNAGAR** तहसील - **JANSATH**, प्लॉट एरिया **5826.43 sq.mt**, कुल कवर्ड एरिया **707.67** (वर्ग मीटर), ब्लॉकों की संख्या - **1** जिसमें

ब्लॉक/टावर	प्रत्येक ब्लॉक में तलों की संख्या	बेसमेन्ट की संख्या	ऊँचाई
SHUBH CHEMICAL AND ORGANOSYS PVT LTD	1	0	15.00 mt.

है। भवन का अधिभोग मैसर्स **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** द्वारा किया जा रहा है। इनके द्वारा भवन में अग्नि निवारण एवं अग्नि सुरक्षा व्यवस्थाएं, एन0बी0सी0 एवं तत्संबंधी भारतीय मानक ब्यूरो के आई0एस0 के अनुसार भवन में स्थापित करायी गयी व्यवस्थाओं का निरीक्षण **मुख्य अग्निशमन अधिकारी** द्वारा दिनांक **13-05-2022** को भवन स्वामी/भवन स्वामी के प्रतिनिधि श्री **ANSHUL KALRA** के साथ किया गया। भवन में अधिस्थापित अग्नि सुरक्षा व्यवस्थाएं मानकों के अनुसार अधिस्थापित पायी गयी। अतः प्रश्रगत भवन को अग्नि सुरक्षा प्रमाणपत्र (फायर सेफ्टी सर्टिफिकेट) एन0बी0सी0 की अधिभोग श्रेणी **Industrial** के अन्तर्गत वैधता तिथि **16-05-2022** से **15-05-2025** तक **3** वर्षों के लिए इस शर्त के साथ निर्गत किया जा रहा है कि भवन में नियमानुसार स्थापित सभी अग्निशमन व्यवस्थाओं का अनुरक्षण करते हुए क्रियाशील बनाये रखा जायेगा। भवन में स्थापित की गयी अग्निशमन व्यवस्थाओं में पायी गयी कमी के कारण किसी भी घटना के लिए मैसर्स **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** अधिभोगी पूर्ण रूप से जिम्मेदार होगा/होगें। निर्गत अग्नि सुरक्षा प्रमाणपत्र का नवीनीकरण निर्धारित समयावधि के अन्दर न कराये जाने पर निर्गत अग्नि सुरक्षा प्रमाणपत्र स्वतः ही निरस्त मान लिया जायेगा, जिसके लिए मैसर्स **SHUBH CHEMICAL AND ORGANOSYS PVT LTD** अधिभोगी पूर्ण रूप से जिम्मेदार होगा/होगें।

Note : in view of fso, cfo and dd report noc is being approved

"यह प्रमाण-पत्र आपके द्वारा प्रस्तुत अभिलेखों, सूचनाओं के आधार पर निर्गत किया जा रहा है। इनके असत्य पाए जाने पर निर्गत प्रमाण-पत्र मान्य नहीं होगा। यह प्रमाण-पत्र भूमि / भवन के स्वामित्व / अधिभोग को प्रमाणित नहीं करता है।"

निर्गत किये जाने का दिनांक : 16-05-2022
स्थान : LUCKNOW

हस्ताक्षर (निर्गमन अधिकारी)



Digitally Signed By
(AMAN SHARMA)

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16-05-2022

नकल प्रारूपन सं० 1033 जसरी



आदेश पत्रक

न्यायालय : उपजिलाधिकारी
 मण्डल : सहारनपुर, जनपद : मुजफ्फरनगर, तहसील : जानसठ
 वाद संख्या : -8408/2021
 कंप्यूटरीकृत वाद संख्या : -T20219553028408
 शांति कैमिकल्स एण्ड ओरगेनायज प्रा० लि० 175/4 संगम विहार जानसठ, बनाम उत्तर प्रदेश सरकार
 अंतर्गत धारा :- 80, अधिनियम :- उत्तर प्रदेश राजस्व संहिता - 2006

ता० 17-11-21

ग्राम- ढासरी

फ- जौ जाठ

नकल फरिदकाम दि० 17.11.2021

17.11.2021

आज पत्रावली आदेशार्थ प्रस्तुत हुई। पृथक से 03(तीन) पृष्ठीय हिन्दी टंकित कम्प्यूटराईज्ड आदेश पारित किया गया, जो पत्रावली पर उपलब्ध है।

अतः आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा० लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्दर सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर की भूमि स्थित ग्राम ढासरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे० लगान 16.76 रूपये को उत्तर प्रदेश राजस्व संहिता, 2006 की धारा 80 के अन्तर्गत अकृषिक भूमि घोषित किया जाता है। प्रतिबन्ध यह होगा कि समय-समय पर शासकीय संस्थाओं यथा विकास प्राधिकरण या आवास विकास परिषद या अन्य किसी विभाग द्वारा कोई प्रतिबन्ध प्रश्नगत भूमि पर लगाया जाता है, तो वह उक्त भूमि पर पूर्णतः लागू होंगे। तदनुसार परवाना अमलदरामद जारी हो। आदेश की एक प्रति उप निबन्धक, जानसठ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जाये। पत्रावली बाद आवश्यक कार्यवाही राजस्व अभिलेखागार में संचित की जाये।

(जयेन्द्र कुमार)
 उप जिलाधिकारी,
 जानसठ।



Typed By P.S.
 Computed By 50/17/21
 Words... 250/17/21
 Date of Registration 17.11.21
 Date of Issue 18.11.21
 Date of Filing 18.11.21
 Stamp 14/-

सत्य प्रतिलिपि

उप जिलाधिकारी/उप जिला मस्ट्रेट
 जानसठ
 18.11.21

पृष्ठ संख्या :



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14-52



आदेश पत्रक

न्यायालय: उपजिलाधिकारी

मण्डल: सहरनपुर, जनपद: मुजफ्फरनगर, तहसील: जानसठ

वाद संख्या: -8408/2021

कंप्यूटरीकृत वाद संख्या: -T20219553028408

शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ बनाम उत्तर प्रदेश सरकार
अंतर्गत धारा:- 80, अधिनियम:- उत्तर प्रदेश राजस्व संहिता - 2006

ग्राम-ढांसरी

नकल निर्णय दि० 17.11.21

पु-जौली

प्रस्तुत वाद की कार्यवाही आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर द्वारा उत्तर प्रदेश राजस्व संहिता, 2006 की धारा 80(1) के अन्तर्गत ऑनलाईन आवेदन पत्र पर प्रारम्भ हुई। जिसके अंतर्गत भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या-597 खसरा संख्या-1161 क्षेत्रफल 2.0710 हे०, के आंशिक भाग 0.6786 हे० को उत्तर प्रदेश राजस्व संहिता, 2006 की धारा-80(1) के अन्तर्गत अकृषिक भूमि घोषित किये जाने का अनुरोध किया गया है।

उपरोक्त आवेदन पत्र पर तहसीलदार जानसठ से जांच कराई गयी। तहसीलदार जानसठ द्वारा अपनी जांच आख्या दिनांकित 09.11.2021 में उल्लेख किया गया कि आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या-597 खसरा संख्या-1161/4 क्षेत्रफल 0.6786 हे० लगान 16.76 रुपये पर संकमणीय भूमिधर के रूप में अंकित है। आवेदक अपनी उपरोक्त भूमि को औद्योगिक प्रयोग में लाना चाहते हैं। स्थल पर चाहरदीवारी व टी शैड बने हैं। खाते का विधिक विभाजन हो चुका है। उक्त भूमि पर कृषि कार्य नहीं हो रहा है। मत्स्य पालन, बागवानी व कुक्कुट पालन कार्य नहीं किया जा रहा है। प्रश्नगत भूमि के सम्बन्ध में कोई विवाद किसी न्यायालय में विचाराधीन नहीं है। प्रश्नगत भूमि किसी स्थानीय निकाय अथवा प्राधिकरण द्वारा घोषित किसी महायोजना के अन्तर्गत नहीं है। प्रश्नगत भूमि की जिलाधिकारी महोदय द्वारा स्वीकृत सर्किल रेट अंकन 56,00,000-00 रुपये प्रति हे० की दर से भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या-597 खसरा संख्या-1161/4 क्षेत्रफल 0.6786 हे० लगान 16.76 रुपये की कुल मालियत एक प्रतिशत अंकन 38,002-00 रुपये होती है। तहसीलदार जानसठ द्वारा ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या-597 खसरा संख्या-1161/4 क्षेत्रफल 0.6786 हे० लगान 16.76 रुपये, को उत्तर प्रदेश राजस्व संहिता, 2006 की धारा 80(1) के अन्तर्गत अकृषिक घोषित किये जाने की आख्या संस्तुति सहित प्रेषित की गयी है।

मेरे द्वारा पत्रावली पर उपलब्ध तहसीलदार जानसठ द्वारा प्रेषित आख्या दिनांकित 09.11.2021 के साथ संलग्न ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर की उद्घरण खतौनी फसली वर्ष 1426 ता 1431 फसली बाबत खाता

कमश:.....2



पृष्ठ संख्या :



आदेश पत्रक

न्यायालय : उपजिलाधिकारी
मण्डल : सहारनपुर, जनपद : मुजफ्फर नगर, तहसील : जानसठ
वाद संख्या :- 8408/2021
कम्प्यूटरीकृत वाद संख्या :- T20219553028408
शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ, बनाम उत्तर प्रदेश सरकार
अन्तर्गत धारा :- 80, अधिनियम :- उत्तर प्रदेश राजस्व संहिता - 2006

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संख्या-597, जो०च० आकार पत्र 41 व 45 की सत्यप्रतिलिपि, नकल खसरा 1359, स्थलीय फोटोग्राफ आदि का अवलोकन एवं परिशीलन किया गया। अवलोकन से विदित है कि आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर को उपरोक्त भूमि न्यायालय उप जिलाधिकारी जानसठ वाद संख्या टी 2021095504321/2021 शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा आदि बनाम महेन्द्रपाल आदि अन्तर्गत धारा 116 उ०प्र० राजस्व संहिता, 2006 में पारित आदेश दिनांक 26.10.2021 के आधार पर खाता विभाजन उपरान्त प्राप्त हुई है जिसके अनुसार कुरा नं०-1 शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी शहर मुजफ्फरनगर परगना व तहसील मुजफ्फरनगर खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे० लगान 16.76 रूपये भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ को आवंटित किया गया है। आवेदक अपनी उक्त भूमि पर संकमणीय भूमिधर के रूप में काबिज है। आवेदक अपनी उपरोक्त भूमि को औद्योगिक हेतु प्रयोग में लाना चाहते हैं। गेरे द्वारा प्रश्नगत भूमि के स्थलीय निरीक्षण पर पाया गया कि आवेदक की उपरोक्त भूमि पर चाहरदीवारी व टी शैड बने हैं तथा निर्माण कार्य चल रहा है तथा उक्त भूमि पर वर्तमान में कृषि कार्य नहीं हो रहा है। उपरोक्त भूमि प्रस्तावित राष्ट्रीय राजमार्ग से सटी हुई भूमि नहीं हैं। उक्त भूमि में कृषि, मत्स्य पालन, कुक्कुट पालन तथा बागवानी कार्य नहीं हो रहा है। उक्त भूमि धारा 77 उ०प्र० राजस्व संहिता, 2006 के अन्तर्गत सार्वजनिक उपयोग की भूमि नहीं है। आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर द्वारा भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे० लगान 16.76 रूपये को अकृषक घोषित किये जाने हेतु सपथ पत्र दिनांकित 26.10.2021 प्रस्तुत किया गया है।

आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा०लि० 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्द्र सिंह सरा निवासी

पृष्ठ संख्या :

कमशः.....3





आदेश पत्रक

न्यायालय : उपजिलाधिकारी

मण्डल : सहारनपुर, जनपद : मुजफ्फरनगर, तहसील : जानसठ

वाद संख्या : 8408/2021

कंप्यूटरीकृत वाद संख्या :- T20219553028408

शुभ कैमिकल्स एण्ड ओरगेनायज प्रा0लि0 175/4 संगम विहार जानसठ, बनाम उत्तर प्रदेश सरकार
अंतर्गत धारा:- 80, अधिनियम :- उत्तर प्रदेश राजस्व संहिता - 2006

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40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर द्वारा उपरोक्त भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे0 लगान 16.76 रुपये, का जिलाधिकारी महोदय द्वारा निर्धारित सर्किल रेट का 01 प्रतिशत उद्घोषणा शुल्क अंकन-38,002-00 रुपये Transaction No.RJD210001831 दिनांक 17.11.2021 को ऑनलाईन जमा कराया गया है तथा न्याय शुल्क के रूप में अंकन 38,100-00 रुपये के स्टाम्प पेपर प्रस्तुत किए गये हैं, जो पत्रावली पर उपलब्ध है। ऐसी स्थिति में तहसीलदार जानसठ की आख्या दिनांकित 09.11.2021 एवं पत्रावली पर उपलब्ध अभिलेखीय साक्ष्यों के आधार पर भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे0 लगान 16.76 रुपये को उत्तर प्रदेश राजस्व संहिता, 2006 की धारा 80 के अन्तर्गत अकृषिक भूमि उद्घोषित किया जाना न्यायोचित प्रतीत होता है।

आदेश

अतः उपरोक्त विवेचना के आधार पर आवेदक शुभ कैमिकल्स एण्ड ओरगेनायज प्रा0लि0 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर द्वारा डायरेक्टर अंशुल कालरा पुत्र विनोद कालरा निवासी 175/4 संगम विहार जानसठ रोड मुजफ्फरनगर व जगदीप सिंह सरा पुत्र सुखविन्दर सिंह सरा निवासी 40/11 वर्मा पार्क गांधी कालोनी मुजफ्फरनगर की भूमि स्थित ग्राम ढांसरी परगना जौली जानसठ तहसील जानसठ जिला मुजफ्फरनगर के खाता संख्या 597 खसरा संख्या 1161/4 रकबा 0.6786 हे0 लगान 16.76 रुपये को उत्तर प्रदेश राजस्व संहिता, 2006 की धारा 80 के अन्तर्गत अकृषिक भूमि घोषित किया जाता है। प्रतिबन्ध यह होगा कि समय-समय पर शासकीय संस्थाओं यथा विकास प्राधिकरण या आवास विकास परिषद या अन्य किसी विभाग द्वारा कोई प्रतिबन्ध प्रश्नगत भूमि पर लगाया जाता है, तो वह उक्त भूमि पर पूर्णतः लागू होंगे। तदनुसार परवाना अमलदरामद जारी हो। आदेश की एक प्रति उप निबन्धक, जानसठ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जाये। पत्रावली बाद आवश्यक कार्यवाही राजस्व अभिलेखागार में संचित की जाये।

दिनांक | 7.11.2021

Typed by... PS
 Tempered By...
 Words... 1200/17.11.21
 Date of... 18.11.21
 Date of... 18.11.21
 Date of... 18.11.21
 Stamp... 14/...

सत्य प्रतिलिपि

उप जिलाधिकारी/उप जिला मस्ट्रेट
जानसठ

पृष्ठ संख्या : 18.11.21

(जयेंद्र कुमार)
 उप जिलाधिकारी,
 जानसठ।





4
14-00



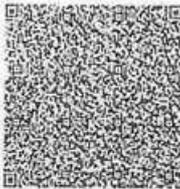
Government of Uttar Pradesh

IN-UP58901055811984W

e-Stamp



Certificate No. : IN-UP58901055811984W
 Certificate Issued Date : 08-Feb-2024 02:24 PM
 Account Reference : NEWIMPACC (SV)/ up14087504/ GHAZIABAD SADAR/ UP-GZB
 Unique Doc. Reference : SUBIN-UPUP1408750413968058423975W
 Purchased by : SHEETALA WASTE MANAGEMENT PROJECT
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : SHEETALA WASTE MANAGEMENT PROJECT
 Second Party : Not Applicable
 Stamp Duty Paid By : SHEETALA WASTE MANAGEMENT PROJECT
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)

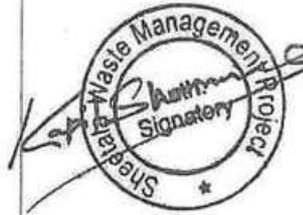


AGREEMENT

This agreement made on this Day 22th FEBRUARY 2024 between M/S SHUBH CHEMICAL AND ORGANOSYS PVT LTD, having its plant located at Vill Dhansri Tehsil Jansath Muzaffarnagar UP, 251314 (herein after called as "FIRST PART") which expression shall, unless repugnant to the context or meaning thereof, bedecmed to mean and include its successors nominees and assigns of the First Part.

For Shubh Chemicals and Organosys Pvt. Ltd.


 Auth. Signatory



AND

M/s. SHEETALA WASTE MANAGEMENT PROJECT (India) a partnership firm registered under the Partnership Act with its registered office at 78/2, Gaur Plaza, Main G.T. Road, Lal Kuan, Gautam Budh Nagar, Uttar Pradesh - 201009, duly registered with UP Pollution Control Board, having its Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF) at D-26 & D-37, UPSIDC Industrial Area, Sikandrabad, Bulandshahr, U.P. 203206, duly authorized by the UPPCB, under the Environment Protection Act 1986 and the Hazardous & other Waste (Management & Transboundary Movement) Rules 2016 and/or the E Waste (Management) Rules 2016, as amended from time to time, represented by its Director/Partner, (hereinafter called as "SECOND PART" which expression shall, unless repugnant to the context or meaning thereof, be deemed to mean and include its successors, nominees and assigns of the Second Part).

WHEREAS FIRST PART is engaged in the field of Sulphuric Acid and during the said process/ activities different types of wastes including Hazardous Waste are generated as per Annexure I to this Agreement.

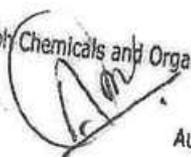
AND WHEREAS the FIRST PART desires that the Hazardous Waste, being generated at its production unit mentioned above, to be lifted, transported, treated, stored and disposed of, by utilizing the services of SECOND PART, as per the Pollution Control Board Authorization (list of Hazardous Wastes and their tentative quantity, which would be generated at the FIRST Part's plant located at its Vill Dhansri Tehsil Jansath Muzaffarnagar UP, 251314 is enclosed herewith marked as Annexure I.

AND WHEREAS the SECOND PART has represented and assured to First Part that its Facility D-26 & D-37, UPSIDC INDUSTRIAL AREA, SIKANDRABAD, BULANDSHAHR, U.P. 203206 is duly authorized by the concerned State Pollution Control Board and further capable of handling the Hazardous Waste generated at the First Part's premises.

AND WHEREAS FIRST PART has agreed to avail the services of Second Part for treating the Hazardous Wastes, in its above-mentioned facility/facilities.

SCOPE OF SERVICES (SOS)

1. SECOND PART shall at all times comply with all the provisions of Hazardous & other Waste (Management & Transboundary Movement) Rules, 2016 as amended from time to time framed by MoEF/CPCB. SECOND PART shall follow Ministry of Environment & Forest, Central Pollution Control Board and State Pollution Board guidelines, future amendments and latest disposal technologies.
2. FIRST PART will maintain and provide details of the Hazardous Waste as per the provisions in various Forms prescribed in the Hazardous & other Waste (Management & Transboundary Movement) Rules, 2016.
3. FIRST PART to provide the entire process detail which leads to generation of Hazardous Waste and its tentative Quantity per month or year to SECOND PART for the purpose of determining the waste characteristics and to decide parameters for comprehensive analysis and process for disposal. However, it is specifically agreed between the parties that the process details provided by FIRST PART shall be kept confidential and Second Part shall not disclose it to any third party without the First Part's prior written consent.

For Shubh Chemicals and Organosys Pvt. Ltd.

 Auth. Signatory

Page 2 of 9



4. FIRST PART shall provide comprehensive Laboratory Analysis Report from a CPCB approved Laboratory of each type of Hazardous Waste for Finger Print Analysis.
 - a. In the event there are differences in the analysis results; FIRST PART shall send its samples to a mutually agreed THIRD PARTY at their own cost. New Comprehensive Analysis Reports shall be provided by FIRST PART when there is a change in the Hazardous Waste characteristics, manufacturing process or change in the product mix etc.
 - b. Reports must be provided to SECOND PART via Electronic mail as well as by courier/speed post prior to scheduling pick-up of Hazardous Waste.
5. The comprehensive Laboratory Analysis Report shall determine the disposal Pathway based on the Waste Characteristics and as per Waste Acceptance Criteria given to the FIRST PART and any other condition/solution that would help in safe disposal of Hazardous Waste. Disposal Pathway is mutually agreed between FIRST PART and SECOND PART.
6. SECOND PART to lift, transport through authorized vehicles, treat, store and dispose of Hazardous Waste of FIRST PART as per the guidelines prescribed by Pollution Control Board.
7. Upon receiving the request from FIRST PART, the SECOND PART shall plan and schedule lifting logistics of the Hazardous Wastes from the premises of FIRST PART within two (2) business days.
 - a. FIRST PART shall keep ready the Hazardous Waste as per the mandate given to SECOND PART for collection, as it is a common facility catering to diverse wastes.
 - b. FIRST PART shall ensure that Hazardous Wastes must be packed in proper leak proof Bags/polythene Bags/suitable containers for its safe transportation.
 - c. FIRST PART will have to pay actual transport charges to SECOND PART, in case/for any reason, the SECOND PART's Vehicle is sent back without giving the Hazardous Waste even after being requisitioned by FIRST PART.
 - d. FIRST PART can also send HW to SECOND PART's plant directly as per the mutual consent and agreement.
8. FIRST PART shall ensure that the above Hazardous Waste must be packed & labeled as per rules in proper containers/bags during transit to SECOND PART plant. Containers/Bags arranged by FIRST PART shall be of Metallic/PVC/Leak proof Bags and kept at the storage place under cover.
 - a. Container/Bags weight will also be added to the total weight of the material.
9. FIRST PART is responsible to segregate / store / accumulate / fill / load the Hazardous Waste in the container provided by FIRST PART in a neat and proper manner and so also, the container area should be accessible to SECOND PART's vehicle, to come and lift the Waste.
 - a. The SECOND PART/Transporter reserves the right to reject lifting of Hazardous Waste spilled over the ground and container whose exteriors are soiled by Hazardous Waste spillage due to leakage or any other reason.
10. FIRST PART will provide manpower and Material Handling Equipment at its own cost to lift and load the containers at the FIRST PART premises.

For Shubh Chemicals and Organosys Pvt. Ltd.

 Auth. Signatory

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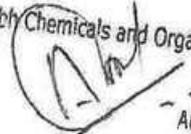


11. SECOND PART shall indemnify and keep indemnified FIRST PART from all losses, damages, and third party claims after taking out Hazardous Wastes from the premises of the First Part
12. If FIRST PART provides any false information/declarations or withholds information in relation to the provisions of Hazardous Waste rules at any time during the term of this Agreement, all charges of Hazardous Waste during transportation, handling, treatment and disposal including post-disposal period shall remain vested at the responsibility of FIRST PART.
13. The charges for collection, treatment, storage, and disposal facility will be applicable to FIRST PART/SECOND PART as per Annexure - I.
 - a. FIRST PART shall make payment for Waste Management Services to SECOND PART and vice-versa per User Charges and other terms and conditions as per payment terms outlined in Annexure - I.
14. First Part shall at all times comply with all the provisions of the Acts and Rules from time to time in force and the Guidelines issued from time to time regarding handling of Waste involving the collection, storage, transportation and delivery thereof, and shall, without prejudice to the generality of the foregoing, also comply with all Environmental Protection Laws, Safety Laws and Regulations from time to time in force and the Rules, Regulations and Notifications made or issued there under from time to time.
15. FIRST PART & SECOND PART shall indemnify and keep indemnified each other at all times from and against all actions, suits, proceedings, claims, third party claims, costs, payments and expenses of whatsoever nature made or suffered or incurred by the other PART whether by reason of or by virtue of non-performance or non-observance or non-compliance by either PART, of any terms and conditions of this Agreement or of the relevant Act, the Rules and the Guidelines.

Now, therefore, those present witnessed and it is hereby declared and agreed by and between the Parties as follows: -

- A.1 This agreement is valid for Five Years from 22-02-2024 to 21-02-2029 and can be renewed thereafter on similar or revised terms and conditions as mutually agreed between the parties.
- A.2 SECOND PART will lift and dispose waste from FIRST PART only if FIRST PART has valid & active legal authorization/consent to generate waste and operate the specified unit by relevant SPCB.
 - a. First Part states that it has valid unexpired Air / Water Consent under Section 25/26, 21/22 of the Water Act, 1974 & Air Prevention and Control of Pollution with Ref No. ATTACHED. The consent is valid from ATTACHED.
 - b. The PAN Number of First Part is ABEC6849K
 - c. The GST Registration Number of First Part is : 09ABEC6849K1ZM
- A.3 SECOND PART must legally and safely collect, transport, treat, dispose hazardous waste from FIRST PART during the agreed period per rates agreed while this Agreement is in force and payments made as per Agreement terms.
- A.4 If all the terms and conditions as per the clauses of this Agreement are adhered to by FIRST PART, it will be SECOND PART's responsibility to lift, transport, treat and dispose of the Hazardous Wastes generated by

Page 4 of 9

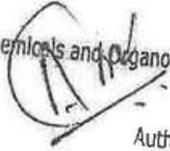
For, Shubh Chemicals and Organosys Pvt. Ltd.

 Auth. Signatory



FIRST PART in accordance with prevailing Govt. Rules and FIRST PART shall not have any liability whatsoever in this regard.

- A.5 The modes of disposal are dependent on the Hazardous Wastes' characteristics and FIRST PART shall not have any liability whatsoever in this regard.
- A.6 FIRST PART shall use the services of the SECOND PART during the period of this contract to dispose generated hazardous waste at agreed prices, while the agreement is in force.
- a. The User Charges are subject to Annual Revision on the basis of Govt. of India Wholesale Price Index [WPI], (Commodities Index-All India) and once a quarter in the event of escalation of fuel costs and on major price escalations, escalation of fuel costs viz., Power Tariff, change in Disposal Technologies/Method, Wage Hike etc.. For the purpose of escalation in fuel cost, 30% of freight rate will be considered as fuel element of the cost.
- A.7 - SECOND PART reserves the right to cancel this Agreement if FIRST PART fails/refuses to pay the bills/dues as per the payment terms applicable to FIRST PART as mentioned in Annexure - I, A Notice period of maximum fifteen (15) days will be allowed from the date of submission of Invoice. If FIRST PART fails to pay in settlement of the Invoice, it shall be liable to pay interest @ 18% per annum and this may also result in cancellation of First Part's Membership, forfeiture of deposit and termination of this Agreement.
- A.8 This Agreement is on principal to-principal basis and nothing contained herein shall be deemed to constitute a partnership, joint venture or agency by and between the parties hereto.
- A.9 If any provision of this Agreement is held to be illegal, invalid or unenforceable under any present or future laws, such provisions shall be deemed terminable and the remaining parts and provisions of this agreement shall remain in full force and effect.
- A.10 Either Part shall have the right to terminate this Agreement upon giving 30 days written notice to the Other Part with a reasonable cause and mutually agreed by both the parties.
- A.11 - It is clearly and expressly understood by and between the parties that the activity of lifting, transportation, treatment, storage and disposal of Hazardous Wastes is an independent contract and it does not come within the purview of the FIRST PART's manufacturing and selling activities.
- A.12 Any dispute arising on any clause or clauses of this Agreement and the contents of the Annexure hereto between FIRST PART and SECOND PART shall be referred to an Arbitrator of repute by SECOND PART. The arbitration proceedings shall be conducted in English and shall take place at Gautam Buddha Nagar, India. The arbitral award, including interim awards, if any, shall be final and binding upon both parties.
- A.13 Subject to the provisions of the foregoing clause, FIRST PART and SECOND PART mutually agree that the courts of Gautam Buddha Nagar alone, to the exclusion of any other, shall have the jurisdiction.

For Shubh Chemicals and Organosys Pvt. Ltd.

Auth. Sign: 



This Agreement is signed on this day, 22nd FEBRUARY 2024 at Gautam Buddha Nagar, U.P-201001.

For SHUBH CHEMICAL AND ORGANOSYS PVT LTD

For Sheetal Waste Management Project

For Shubh Chemicals and Organosys Pvt. Ltd. Authorized Signatory

[Handwritten Signature]

Auth. Signatory

9452695023

Witnesses:

1. Name

Phone:

|||||

Email Id:

accounts@shubhchemicals.in

Kabil Sharma

Director/Partner/Authorized Signatory



Witnesses:

Name

ANAN SAINI

9310404381

9755388591

ANNEXURE - I**Waste Management & Handling Service Charge**

This annexure is in conjunction with Agreement signed between FIRST PART (M/S SHUBH CHEMICAL AND ORGANOSYS PVT LTD) and SECOND PART- SHEETALA WASTE MANAGEMENT PROJECT on 22th FEBRUARY 2024.

A lifetime membership fees of SWMP is INR 15,000 plus (+) GST (18%) will be applicable.

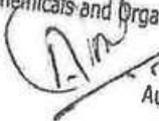
Quarterly charges are Rs 3500/- + GST 18%. Member have to ensure one lifting per quarter (90 Days), and Disposable charges or quarterly charges whichever higher is applicable.

Category - A (Payable by Sheetala Waste Management Project)

Sl. No.	Type Hazardous /Non-hazardous Waste	Approx. Quantity	SWMP Rates
1.	HW MS/PVC OIL Drums /Barrels 220 liters	TBA	Rs. 3500/- + GST 18%
2.	E-Waste (Electrical/Electronic i.e. Desktop, Laptop, Monitor, CPU, UPS, (Recyclable) & in good condition having proper power supply. Memory, mother board connections, DVD Drive etc)	TBA	Rs. 12 Per Kg + GST 18%
3.	HW MS/PVC Empty Drums /Barrels 220 liters	TBA	Rs. 380/- + GST 18%
4.	Waste Battery (Without Water & Sludge)	TBA	Rs. 30/- Per Kg + GST 18%

- Used Oil drum will be without water and sludge.

For Shubh Chemicals and Organosys Pvt. Ltd.


Auth. Signatory



Category: B: Disposal Charges (Payable By SHUBH CHEMICAL AND ORGANOSYS PVT LTD)

Sl. No.	Type Hazardous / Non-hazardous Waste	Approx. Quantity	SWMP Rates in Rs. Per KG / Piece
1.	Incinerable : Cotton waste, Oil Soaked Cotton, Gloves, Contaminated Bags, Waste Chemical etc	TBA	Rs.12/KG + GST (18%)
2.	E-waste Segregation and Dismantle	TBA	Rs.12/KG + GST (18%)
3.	Process Sludge / Chemical Sludge	TBA	Rs.11/KG + GST (18%)
4.	Paint Sludge / Ink Sludge	TBA	Rs.12/KG + GST (18%)
5.	DG Set Oil / Air Filters	TBA	Rs.30/ Per piece + GST (18%)
6.	Empty Containers Below 1-20 Litre	TBA	Rs.07/KG + GST (18%)
7.	Transportation		As Actual

- PAYMENT TERMS:
The Customer shall make Full Payment within 30 days.

For Shubh Chemicals and Organosys Pvt. Ltd.

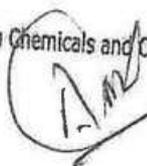
Auth. Signatory



TERMS & CONDITIONS

- a) FIRST PART shall ensure that the above Hazardous Waste must be packed in proper containers/gunny bags so as to prevent any damage/spillage of the material, during transit at FIRST PART plant. Containers/Gunny bags arranged by FIRST PART shall be of metallic/PVC and kept at the storage place under cover. Containers' weight will also be added in the weight of total Hazardous Waste/Non-Hazardous Waste and those are not on returnable basis.
- b) FIRST PART shall deliver their waste at SECOND PART unit at D-26 & D-37, UPSIDC Industrial Area, Sikandrabad, Bulandshahr, U.P. 203206 at its own cost.
- c) The transport charges are subject to revision if fuel prices are increased or decreased by Government.
- d) Leak-proof packing & proper correct labeling as per HW Rules will be ensured by FIRST PART for safe transportation. Waste material shall be properly packed, sealed and labelled by the FIRST PART as per Rules.
- e) Payments shall be made through Cheque / NEFT/ RTGS.
- f) There shall be NO goods / waste sent (or given) by FIRST PART to SECOND PART other than mentioned in this Annexure or mutually agreed & signed between the parties.

For Shubb Chemicals and Organosys Pvt. Ltd.


Auth. Signatory



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FORM 10

[See rule 19 (1)]

S. No. HW 5039

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MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy 1 (White)

To Be Forwarded By The Sender To The State Pollution Control Board After Signing All The Seven Copies.

1.	Sender's Name and Mailing Address (including Phone No. and E-mail) :	Shubh Chemicals and Organosys PVT-LTD Vill Dhanki Tehsil Jahazth Muzaffarnagar CUP 251214			
2.	Sender's Authorisation No. :				
3.	Manifest Document No. :	5039	27/02/2024		
4.	Transporter's Name and Address (including Phone No. and E-mail) :	S.W.M.P			
5.	Type of Vehicle :	(Truck/Tanker/Special Vehicle)			
6.	Transporter's Registration No. :				
7.	Vehicle Registration No. :	UP-16RT-0376			
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail) :	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com 			
9.	Receiver's Authorisation No.:	1344/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 183555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULANDSHAHAR/2023 Date : 20/05/2023			
10.	Waste Description :	Cotton Waste 33.2 Waste oil 5.1			
11.	Total Quantity No. of Containers :	5.89 Cotton.....m ³ or MT 5.1 TR.oil.....Nos.			
12.	Physical Form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13.	Special Handling Instructions and Additional Information :	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle			
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
	Name and Stamp:	Signature :	Day	Month	Year
			2	7	02
			2	2	02
			2	4	24
15.	Transporter Acknowledgement of Receipt of Wastes	Sheetala Waste Management Project D-26 & 37, UPSIDC Industrial Area, Sikandrabad, Bulandshahr (U.P.)-203206 GSTIN-03ADSFS7354L1Z2			
	Name and Stamp:	Signature :	Day	Month	Year
			2	7	02
			2	2	02
			2	4	24
16.	Receiver's certification for receipt of hazardous and other waste				
	Name and Stamp:	Signature :	Day	Month	Year



SHEETALA WASTE MANAGEMENT PROJECT (SWMP)

An ISO 9001:2015 & 14001:2015 Certified Company

www.sheetalawaste.com

MEMBERSHIP CERTIFICATE

This is to certify that

SHUBH CHEMICAL AND ORGANOSYS PVT LTD

Village Dhansri Tehsil Jansath

Muzaffarnagar, Uttar Pradesh-251314

is a registered member of our CHW-TSDF at
D-26 & 37, UPSIDC Industrial Area, Sikandrabad, Bulandshahr, Uttar Pradesh
For Safe, Legal & Scientific Disposal of Hazardous Waste

Membership No :- SWMP/SKD/0788/23

Validity: 22 February, 2024 To 21 February, 2029

To verify validity of membership, call
Sheetala Waste Management Project at
Phone: 0120-2867001/002, +91-9643764441
Email – sales@sheetalawaste.com

For Sheetala Waste Management Project
Managing Director

Note: Membership is subjected to the Terms & Conditions of agreement and may be terminated by SWMP, upon non-payment of dues / service charges.

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 GPS Map Camera

Dhansri, Uttar Pradesh, India
Unnamed Road, Dhansri, Uttar Pradesh 251314, India
Lat 29.350283°
Long 77.871383°
04/03/24 02:53 PM GMT +05:30

Google

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GPS Map Camera

Dhansri, Uttar Pradesh, India
 Unnamed Road, Dhansri, Uttar Pradesh 251314, India
 Lat 29.35028°
 Long 77.871369°
 04/03/24 02:54 PM GMT +05:30

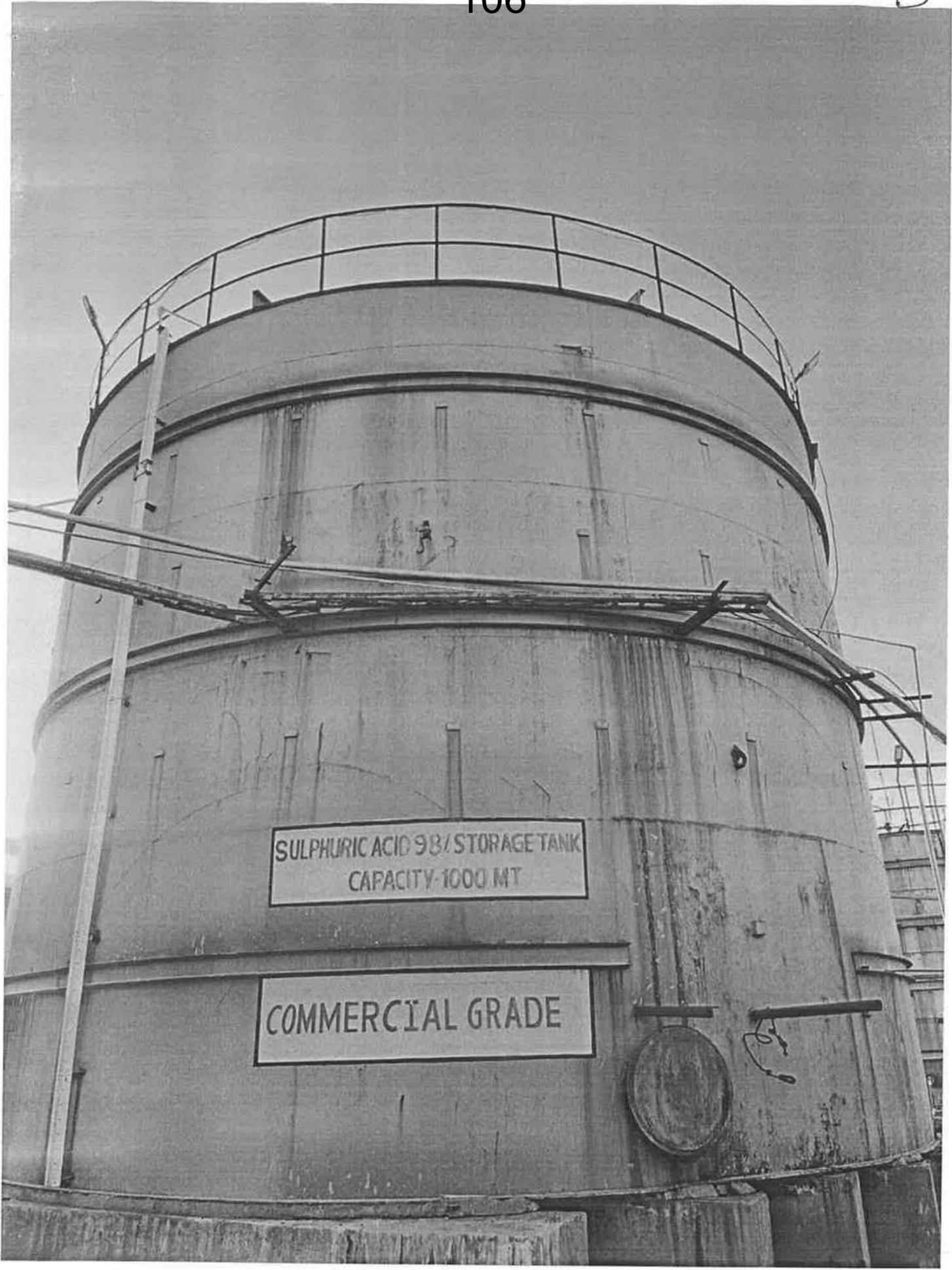
Google

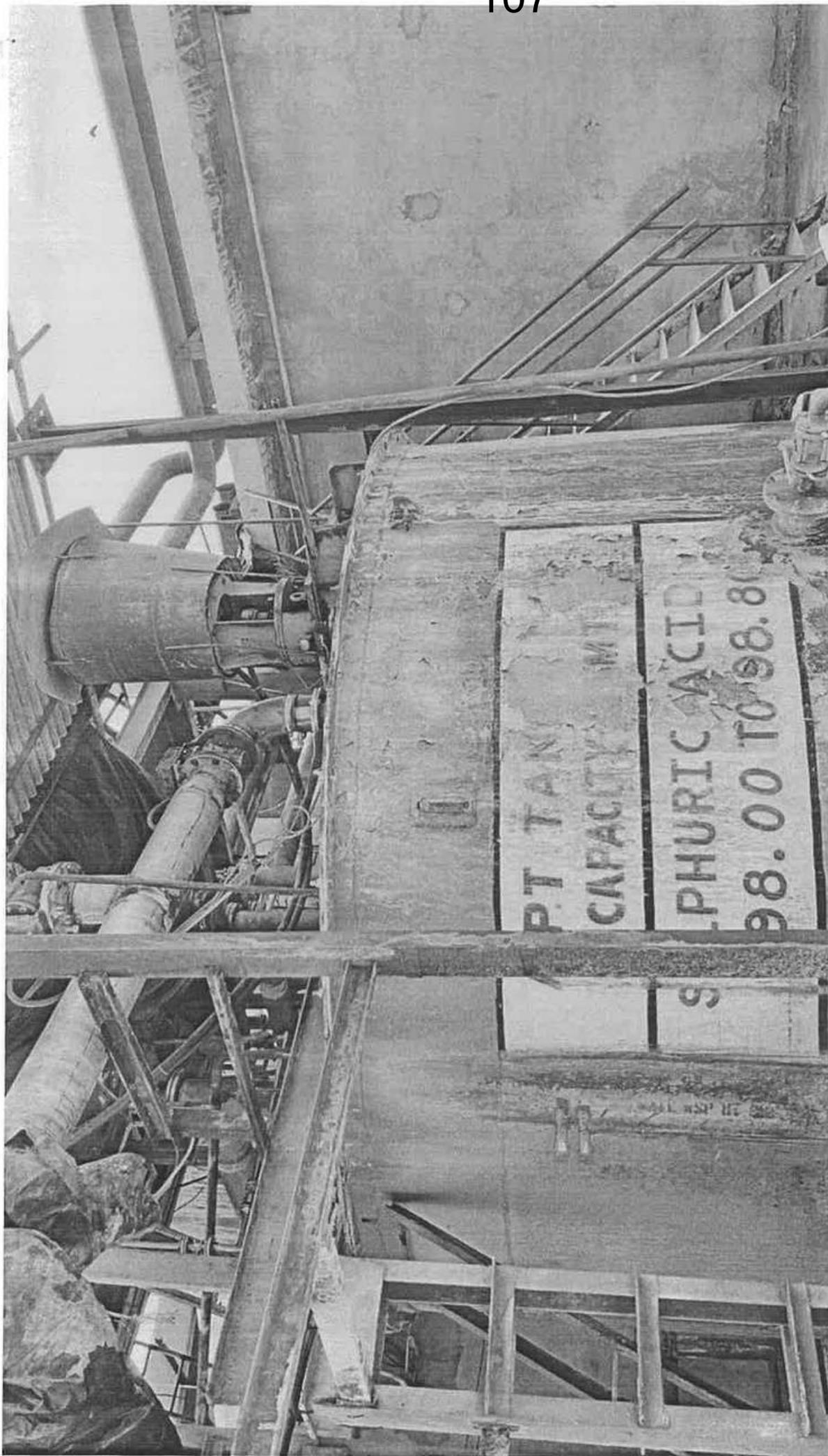
105

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Annexure R10









PREVENTIVE MAINTENANCE (DAILY CHECK)

SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : VIII, Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 22/12/2023

SR: NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	70°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2800 mmwc	2100 mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	58°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	65°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	55°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.2kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	42kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	55°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.2kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗

REMARKS : All equipment is ok

MNT-F-001/00/MAY2023

ANIL
01/12/23
FITTER (SIGN & DATE)


PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 02/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	62°C	✓	✗
b	Vibration	3-5mm/sec	4mm/3sec	✓	✗
c	Blower outlet pressure	1500-2800 mmwc	2500mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	55°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4.8kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	60°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	70°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4.2mm	✓	✗
b	Bearing temperature	40-85°C	57°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/Sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.7kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	60°C	✓	✗
c	Vibration	3-6mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	72°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4.2kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	40kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.2kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	55°C	✓	✗

REMARKS : All equipment is OK

MNT-F-001/00/MAY2023

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2/12/23
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 03/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	65°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2000 mmwc	2600 mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	62°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	60°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	55°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	60°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4 kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	78°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5 kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	54 kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	5mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4 kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	41 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	55°C	✓	✗

REMARKS : All equipment is ok

MNT-F-001/00/MAY2023

 ROHIT Dhimran
 03/12/23
 FITTER (SIGN & DATE)



PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED
 Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 04/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	68°C	✓	
b	Vibration	3-5mm/sec	4mm/sec	✓	X
c	Blower outlet pressure	1500-2800 mmwc	2100 mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4.2 kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	58°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	68°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	65°C	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	X
b	Bearing temperature	40-85°C	55°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	68°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	68°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.2 kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	42 kg/cm ²	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	55°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	X
b	Bearing temperature	40-85°C	68°C	✓	X

REMARKS : All equipment is OK

MNT-F-001/00/MAY2023

 S.H.R.
 04/12/23
 FITTER (SIGN & DATE)


PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 05/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	70°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2000 mmwc	2500mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	60°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	62°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	63°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	56°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	42kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	65°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	40kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	62°C	✓	✗

REMARKS : all equipment o.k.

MNT-F-001/00/MAY2023

 Ankit
 05/12/23
 FITTER (SIGN & DATE)


PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 06/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	68°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2800 mmwc	2600 mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
e	Spider	Should not be in damaged condition	Yes	✗	✓
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	58°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	65°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	75°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	50kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	69°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	38kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	55°C	✓	✗

REMARKS : Plate heat exchanger.....

Cooling Tower Pump Spider change

and all equipment OK.

MNT-F-001/00/MAY2023

 Robert Dhiman
 06/12/23
 FITTER (SIGN & DATE)



PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSOLS PRIVATE LIMITED
 Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 07/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	65°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2800 mmwc	2800mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	No	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	62°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	No	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	60°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	55°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	60°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	78°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	41kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	41kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	50°C	✓	✗

REMARKS : ...all equipment ok

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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

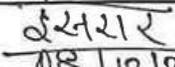
Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 08/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	68°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2000 mmwc	2500mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	No	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	60°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	No	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	59°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	52°C	✓	✗
b	Spider	Should not be in damaged condition	52°C NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	70°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4.2kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	80°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	31kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	65°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	59°C	✓	✗

REMARKS : all Equipment o.k

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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED
 Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 09/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	70°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2800 mmwc	2700 mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	57°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	58°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	52°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	69°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4 kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	3mm/sec	✓	✗
b	Bearing temperature	40-85°C	80°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.57 kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	58 kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	68°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4 kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.11 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	56°C	✓	✗

REMARKS : ...all equipment o.k.....

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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 10/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	68°C	✓	✓
b	Vibration	3-5mm/sec	4mm/sec	✓	✓
c	Blower outlet pressure	1500-2800 mmwc	2600 mmwc	✓	✓
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✓
b	Gland seal leakage	No leakage of water	NO	✓	✓
c	Vibration	3-6 mm/sec	4mm/sec	✓	✓
d	Bearing temperature	40-85°C	56°C	✓	✓
e	Spider	Should not be in damaged condition	NO	✓	✓
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✓
b	Gland seal leakage	No leakage of water	NO	✓	✓
c	Vibration	3-6mm/sec	4mm/sec	✓	✓
d	Bearing temperature	40-85°C	55°C	✓	✓
e	Spider	Should not be in damaged condition	NO	✓	✓
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	50°C	✓	✓
b	Spider	Should not be in damaged condition	NO	✓	✓
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✓
b	Bearing temperature	40-85°C	65°C	✓	✓
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✓
b	Bearing temperature	40-85°C	64°C	✓	✓
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✓
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✓
b	Bearing temperature	40-85°C	70°C	✓	✓
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.8kg/cm ²	✓	✓
b	Discharge pressure	40-62kg/cm ²	52kg/cm ²	✓	✓
c	Vibration	3-6mm/sec	4mm/sec	✓	✓
d	Bearing temperature	40-85°C	60°C	✓	✓
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✓
b	Spider	Should not be in damaged condition	NO	✓	✓
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✓
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✓
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	38kg/cm ²	✓	✓
b	Gland seal leakage	No leakage	NO	✓	✓
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	✓
b	Gland seal leakage	No leakage	NO	✓	✓
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✓
b	Bearing temperature	40-85°C	50°C	✓	✓

REMARKS : All Equipment OK

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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 11/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	68°C	✓	✗
b	Vibration	3-5mm/sec	4mm/Sec	✓	✗
c	Blower outlet pressure	1500-2000 mmwc	2500mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	56°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	55°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	50°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	65°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/Sec	✓	✗
b	Bearing temperature	40-85°C	64°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/Sec	✓	✗
b	Bearing temperature	40-85°C	70°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	52kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/Sec	✓	✗
d	Bearing temperature	40-85°C	66°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	52°C	✓	✗

REMARKS : All Equipment o.k.

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PREVENTIVE MAINTENANCE (DAILY CHECK)

SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 12/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	64°C	✓	x
b	Vibration	3-5mm/sec	4mm/sec	✓	x
c	Blower outlet pressure	1500-2800 mmwc	9600 mmwc	✓	x
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	x
b	Gland seal leakage	No leakage of water	NO	✓	x
c	Vibration	3-6 mm/sec	4mm/sec	✓	x
d	Bearing temperature	40-85°C	59°C	✓	x
e	Spider	Should not be in damaged condition	NO	✓	x
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	x
b	Gland seal leakage	No leakage of water	NO	✓	x
c	Vibration	3-6mm/sec	4mm/sec	✓	x
d	Bearing temperature	40-85°C	87°C	✓	x
e	Spider	Should not be in damaged condition	NO	✓	x
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	51°C	✓	x
b	Spider	Should not be in damaged condition	NO	✓	x
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	x
b	Bearing temperature	40-85°C	67°C	✓	x
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	x
b	Bearing temperature	40-85°C	67°C	✓	x
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	x
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	x
b	Bearing temperature	40-85°C	69°C	✓	x
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	x
b	Discharge pressure	40-62kg/cm ²	52kg/cm ²	✓	x
c	Vibration	3-6mm/sec	4mm/sec	✓	x
d	Bearing temperature	40-85°C	68°C	✓	x
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	x
b	Spider	Should not be in damaged condition	NO	✓	x
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	x
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	x
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42kg/cm ²	✓	x
b	Gland seal leakage	No leakage	NO	✓	x
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	x
b	Gland seal leakage	No leakage	NO	✓	x
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	x
b	Bearing temperature	40-85°C	51°C	✓	x

REMARKS : High Pressure dosing...
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 13/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	61°C	✓	✗
b	Vibration	3-5mm/sec	4mm/sec	✓	✗
c	Blower outlet pressure	1500-2000 mmwc	2400 mmwc	✓	✗
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6 mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	57°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	✗
b	Gland seal leakage	No leakage of water	NO	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	54°C	✓	✗
e	Spider	Should not be in damaged condition	NO	✓	✗
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	50°C	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	✗
b	Bearing temperature	40-85°C	51°C	✓	✗
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	66°C	✓	✗
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	✗
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	✗
b	Bearing temperature	40-85°C	68°C	✓	✗
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5 kg/cm ²	✓	✗
b	Discharge pressure	40-62kg/cm ²	55 kg/cm ²	✓	✗
c	Vibration	3-6mm/sec	4mm/sec	✓	✗
d	Bearing temperature	40-85°C	71°C	✓	✗
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	✗
b	Spider	Should not be in damaged condition	NO	✓	✗
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	✗
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	✗
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	48 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	✗
b	Gland seal leakage	No leakage	NO	✓	✗
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	✗
b	Bearing temperature	40-85°C	54°C	✓	✗

REMARKS : All Equipments OK

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 JHAR
13/12/23
FITTER (SIGN & DATE)


PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 14/12/2023

SR: NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	55°C	✓	X
b	Vibration	3-5mm/sec	4mm/sec	✓	X
c	Blower outlet pressure	1500-2000 mmwc	2500mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	49°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	49°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	50°C	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	X
b	Bearing temperature	40-85°C	50°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	56°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	35°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	55kg/cm ²	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	39°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	42kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	X
b	Bearing temperature	40-85°C	50°C	✓	X

REMARKS : All equipment ok

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 AnKIT
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 15/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	60°C	✓	X
b	Vibration	3-5mm/sec	4mm/sec	✓	X
c	Blower outlet pressure	1500-2800 mmwc	9600mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	59°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	85°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	56°C	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	X
b	Bearing temperature	40-85°C	59°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	65°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	62°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	52kg/cm ²	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	70°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	41kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	X
b	Bearing temperature	40-85°C	53°C	✓	X

REMARKS : All Equipments OK

MNT-F-001/00/MAY2023

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 15/12/23
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Dist. Muzaffarnagar-251 314 (U.P.)

Date : 16/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	60°C	✓	X
b	Vibration	3-5mm/sec	4mm/sec	OK	X
c	Blower outlet pressure	1500-2800 mmwc	2500 mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4 kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	No	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	55°C	✓	X
e	Spider	Should not be in damaged condition	No	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4 kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	No	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	58°C	✓	X
e	Spider	Should not be in damaged condition	No	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	53°C	✓	X
b	Spider	Should not be in damaged condition	No	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	No	✓	X
b	Bearing temperature	40-85°C	55°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	60°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4 kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	61°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5 kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	58 kg/cm ²	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	65°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	No	✓	X
b	Spider	Should not be in damaged condition	No	✓	X
c	Discharge pressure	4-7kg/cm ²	4 kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	No	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	40 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	No	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	No	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	No	✓	X
b	Bearing temperature	40-85°C	50°C	✓	X

REMARKS : All equipment o.k.

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Ankit
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED

Works : VIII. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 17/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	61°C	✓	X
b	Vibration	3-5mm/sec	4mm/sec	✓	X
c	Blower outlet pressure	1500-2000 mmwc	2500mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	53°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	54°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	55°C	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	X
b	Bearing temperature	40-85°C	57°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	60°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	59°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	57kg/cm ²	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	62°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	45kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	X
b	Bearing temperature	40-85°C	53°C	✓	X

REMARKS : All equipment o.k.

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Rohit
17/12/23
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED
 Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 18/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	63°C	✓	
b	Vibration	3-5mm/sec	4mm/sec	✓	
c	Blower outlet pressure	1500-2000 mmwc	2600mmwc	✓	
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4kg/cm ²	✓	
b	Gland seal leakage	No leakage of water	No	✓	
c	Vibration	3-6 mm/sec	4mm/sec	✓	
d	Bearing temperature	40-85°C	56°C	✓	
e	Spider	Should not be in damaged condition	No	✓	
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4kg/cm ²	✓	
b	Gland seal leakage	No leakage of water	No	✓	
c	Vibration	3-6mm/sec	4mm/sec	✓	
d	Bearing temperature	40-85°C	59°C	✓	
e	Spider	Should not be in damaged condition	No	✓	
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	60°C	✓	
b	Spider	Should not be in damaged condition	No	✓	
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	No	✓	
b	Bearing temperature	40-85°C	64°C	✓	
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	
b	Bearing temperature	40-85°C	59°C	✓	
c	Outlet pressure	3-6kg/cm ²	4kg/cm ²	✓	
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	
b	Bearing temperature	40-85°C	65°C	✓	
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5kg/cm ²	✓	
b	Discharge pressure	40-62kg/cm ²	51kg/cm ²	✓	
c	Vibration	3-6mm/sec	4mm/sec	✓	
d	Bearing temperature	40-85°C	62°C	✓	
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	Yes	✗	✓
b	Spider	Should not be in damaged condition	No	✓	
c	Discharge pressure	4-7kg/cm ²	4kg/cm ²	✓	
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	No	✓	
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	45kg/cm ²	✓	
b	Gland seal leakage	No leakage	No	✓	
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	
b	Gland seal leakage	No leakage	No	✓	
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	No	✓	
b	Bearing temperature	40-85°C	59°C	✓	

REMARKS : Condensate extration Pump mechanical seal change

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Ankit
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PREVENTIVE MAINTENANCE (DAILY CHECK)
SHUBH CHEMICALS AND ORGANOSYS PRIVATE LIMITED
 Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)
 Date : 19/12/2023...

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)	40-85°C	68°C	✓	X
a	Bearing Temperature	3-5mm/sec	4mm/sec	✓	X
b	Vibration	1500-2000 mmwc	2600mmwc	✓	X
c	Blower outlet pressure			✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)	2-6 kg/cm ²	4kg/cm ²	✓	X
a	Outlet pressure	No leakage of water	No	✓	X
b	Gland seal leakage	3-6 mm/sec	4mm/sec	✓	X
c	Vibration	40-85°C	62°C	✓	X
d	Bearing temperature	Should not be in damaged condition	No	✓	X
e	Spider			✓	X
3	Turbine cooling tower pump (SCMAB03)	4-6kg/cm ²	4kg/cm ²	✓	X
a	Outlet pressure	No leakage of water	No	✓	X
b	Gland seal leakage	3-6mm/sec	4mm/sec	✓	X
c	Vibration	40-85°C	59°C	✓	X
d	Bearing temperature	Should not be in damaged condition	No	✓	X
e	Spider			✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)	40-85°C	62°C	✓	X
a	Bearing temperature	Should not be in damaged condition	No	✓	X
b	Spider			✓	X
5	Acid dispatch pump (SCMAB05)	Should not be in damaged condition	No	✓	X
a	Spider	40-85°C	59°C	✓	X
b	Bearing temperature			✓	X
6	Acid circulation pumps (SCMAB06)	3-6mm/sec	4mm/sec	✓	X
a	Vibration	40-85°C	65°C	✓	X
b	Bearing temperature	3-6kg/cm ²	4kg/cm ²	✓	X
c	Outlet pressure			✓	X
7	Sulphur pump (SCMAB07)	3-6mm/sec	4mm/sec	✓	X
a	Vibration	40-85°C	66°C	✓	X
b	Bearing temperature			✓	X
8	Boiler feed water pump (SCMAB08)	0.5-2kg/cm ²	0.5kg/cm ²	✓	X
a	Suction pressure	40-62kg/cm ²	53kg/cm ²	✓	X
b	Discharge pressure	3-6mm/sec	4mm/sec	✓	X
c	Vibration	40-85°C	59°C	✓	X
d	Bearing temperature			✓	X
9	Condensate extration pump (SCMAB09)	No leakage	No	✓	X
a	Mechanical seal leakage	Should not be in damaged condition	No	✓	X
b	Spider	4-7kg/cm ²	4kg/cm ²	✓	X
c	Discharge pressure			✓	X
10	Sulphur Agitator (SCMAB10)	No vibration	No	✓	X
a	Foundation Nut Bolt			✓	X
11	High pressure dosing pump (SCMAB11)	38-45kg/cm ²	45kg/cm ²	✓	X
a	Discharge pressure	No leakage	No	✓	X
b	Gland seal leakage			✓	X
12	Low pressure dosing pump (SCMAB12)	0.1-0.7kg/cm ²	0.1kg/cm ²	✓	X
a	Discharge pressure	No leakage	No	✓	X
b	Gland seal leakage			✓	X
13	DM plant (SCMAB13)	No leakage of water	No	✓	X
a	Pump seal leakage	40-85°C	56°C	✓	X
b	Bearing temperature			✓	X

REMARKS : All equipment ok.

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PREVENTIVE MAINTENANCE (DAILY CHECK)



SHUBH CHEMICALS AND ORGANOSOLS PRIVATE LIMITED

Works : Vill. Dhansri, Tehsil-Jansath, Distt. Muzaffarnagar-251 314 (U.P.)

Date : 20/12/2023

SR. NO.	EQUIPMENT NAME & ID	ACCEPTABLE RANGE	OBSERVATION	OK	NOT OK
1	Air Blowers (SCMAB01)				
a	Bearing Temperature	40-85°C	69°C	✓	X
b	Vibration	3-5mm/sec	4mm/sec	✓	X
c	Blower outlet pressure	1500-2800 mmwc	2700 mmwc	✓	X
2	Plate heat exchanger Cooling tower pump (SCMAB02)				
a	Outlet pressure	2-6 kg/cm ²	4 kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6 mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	65°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
3	Turbine cooling tower pump (SCMAB03)				
a	Outlet pressure	4-6kg/cm ²	4 kg/cm ²	✓	X
b	Gland seal leakage	No leakage of water	NO	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	69°C	✓	X
e	Spider	Should not be in damaged condition	NO	✓	X
4	DM, Soft & Raw water storage tank pumps (SCMAB04)				
a	Bearing temperature	40-85°C	56°C	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
5	Acid dispatch pump (SCMAB05)				
a	Spider	Should not be in damaged condition	NO	✓	X
b	Bearing temperature	40-85°C	65°C	✓	X
6	Acid circulation pumps (SCMAB06)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	70°C	✓	X
c	Outlet pressure	3-6kg/cm ²	4 kg/cm ²	✓	X
7	Sulphur pump (SCMAB07)				
a	Vibration	3-6mm/sec	4mm/sec	✓	X
b	Bearing temperature	40-85°C	73°C	✓	X
8	Boiler feed water pump (SCMAB08)				
a	Suction pressure	0.5-2kg/cm ²	0.5 kg/cm ²	✓	X
b	Discharge pressure	40-62kg/cm ²	53 " "	✓	X
c	Vibration	3-6mm/sec	4mm/sec	✓	X
d	Bearing temperature	40-85°C	58°C	✓	X
9	Condensate extration pump (SCMAB09)				
a	Mechanical seal leakage	No leakage	NO	✓	X
b	Spider	Should not be in damaged condition	NO	✓	X
c	Discharge pressure	4-7kg/cm ²	4 kg/cm ²	✓	X
10	Sulphur Agitator (SCMAB10)				
a	Foundation Nut Bolt	No vibration	NO	✓	X
11	High pressure dosing pump (SCMAB11)				
a	Discharge pressure	38-45kg/cm ²	45 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
12	Low pressure dosing pump (SCMAB12)				
a	Discharge pressure	0.1-0.7kg/cm ²	0.1 kg/cm ²	✓	X
b	Gland seal leakage	No leakage	NO	✓	X
13	DM plant (SCMAB13)				
a	Pump seal leakage	No leakage of water	NO	✓	X
b	Bearing temperature	40-85°C	65°C	✓	X

REMARKS : All equipment OK

MNT-F-001/00/MAY2023

Ankit
20/12/23
FITTER (SIGN & DATE)